

All the pending Old Civil and Criminal Cases for the Action Plan 2019-20 relating to the Court of Sh.Gagandeep Singh Garg, Addl.Civil Judge(Sr.Divn.)-cum-Sub Divisional Judicial Magistrate, Jaitu as on March 2020					
SR NO	CASE NO	DOI	TITLE	NEXT DATE	PURPOSE
1	CS/437/2015	28/12/2007	INDERJIT SINGH VS. VARINDER SINGH	DOD 08.04.19	DECIDED
2	CS/2589/2013	04/06/2010	BALRAJ SINGH Vs. MOHINDER KAUR	Dod29.08.2019	DECIDED
3	CHI/931/2013	29/09/2010	STATE Vs. BALDEV SINGH	DOD 24.02.2020	DECIDED
4	CHI/668/2013	26/10/2010	STATE Vs. DARBARA SINGH ETC.	DOD 30.04.19	DECIDED
5	CM/499/2013	18/12/2010	BASANT SINGH Vs. GAMDOOR SINGH	DOD 13.07.19	DECIDED
6	CS/2216/2013	03/02/2011	CHAND SINGH Vs. BHOLA@TEJA SINGH	DOD 07/11/19	dECIDED
7	CS/2729/2013	25/06/2011	SANDDEP LOHIA Vs. SHANKER LAL	16.04.2020	DEFENCE EVIDENCE
8	CM/278/2013	22/09/2011	RANJIT KAUR Vs. GURDIAL KAUR	DOD 20.04.19	DECIDED
9	CS/2462/2013	05/12/2011	TARLOK RAJ Vs. RAM AVTAR	DOD05.07.19	DECIDED
10	CHI/470/2013	19/12/2011	STATE Vs. AMANDEEP SINGH	DOD 20.07.19	DECIDED
11	CS/2309/2013	19/12/2011	GURDEV SINGH Vs. NIRANJAN SINGH	DOD 20.04.19	DECIDED
12	CS/2330/2013	08/02/2012	HARVINDER SINGH Vs. KULWANT SINGH	DOD '07.03.2020	DECIDED
13	CHI/381/2013	19/03/2012	STATE Vs. SURINDER KUMAR	DOD 08/26/2019	deCIDED
14	CHI/408/2013	23/03/2012	STATE Vs. GIAN CHAND	DOD 08/26/2019	DECIDED
15	CS/3057/2013	22/05/2012	TARLOK RAJ Vs. RAM AVTAR	DOD 23.07.19	DECIDED
16	COMI/155/2014	16/07/2012	KULWINDER SINGH Vs. SUKHJINDER SINGH	Dod 26.08.2019	DECIDED
17	CS/3113/2013	23/07/2012	NAIB SINGH Vs. GURTEJ SINGH	DOD '18.01.2020	DECIDED
18	COMI/1042/2013	11/08/2012	RITU BALA Vs. GURMEET SINGH	DOD 26/09/2019	DECIDED
19	CS/3177/2013	16/08/2012	SADHU SINGH Vs. DHARAM SINGH	DOD 09/09/2019	DECIDED
20	CS/3354/2013	15/11/2012	RAJINDER KUMAR Vs. SHAM SUNDER	09.04.2020	Rebutal
21	CS/3361/2013	16/11/2012	YADWINDER SINGH Vs. GURDEV SINGH	DOD 24.01.2020	dECIDED
22	CHI/1236/2013	19/12/2012	STATE Vs. DARSHAN SINGH	DOD 08.11.19	DECIDED
23	COMI/877/2013	21/12/2012	RAMANDEEP KAUR Vs. KULDIP SINGH	10.04.20	Consideration

24	CHI/49/2017	21/01/2013	STATE VS RAJINDER SINGH	DOD 09.04.19	DECIDED
25	COMA/593/2013	20/02/2013	PB. POLLUTION BOARD Vs. MUNICIPAL COUNCIL JAITU	07.04.2020	Consideration
26	CS/3567/2013	26/02/2013	DAVINDER KUMAR Vs. VARINDER KUMAR	DOD23.07.19	DECIDED
27	CS/3627/2013	10/04/2013	RAJA SINGH Vs. JASVIR KAUR	DOD 12/09/19	DECIDED
28	CHI/1460/2013	01/05/2013	STATE Vs. BHOLA SINGH	DOD19.07.19	DECIDED
29	CHI/1448/2013	22/05/2013	STATE Vs. PRINCE KUMAR	24.04.2020	Reply
30	CHI/1444/2013	25/05/2013	STATE Vs. GURSHARANJIT SINGH	DOD26.08.2019	dECIDED
31	CS/3793/2013	05/07/13	JASWINDER SINGH Vs. BALWINDER SINGH (H.C. PUNJAB POLICE)	DOD 01.05.19	DECIDED
32	CS/3812/2013	09/07/2013	BALWANT KAUR Vs. STATE	DOD31.08.2019	DECIDED
33	CS/459/2014	09/07/2013	SUKHJINDER SINGH Vs. YADEVINDER SINGH	DOD 24.01.2020	DECIDED
34	CS/491/2014	17/07/2013	NIRMAL SINGH Vs. TEJ BHAN	DOD 21.01.2020	DECIDED
35	UCR/767/2013	27/07/2013	STATE Vs. PAWAN KUMAR SINGLA	DOD21.08.2019	DECIDED
36	CHI/1500/2013	31/07/2013	STATE Vs. BHUPINDER SINGH	DOD30.08.2019	DECIDED
37	CS/3903/2013	31/07/2013	HARBANS KAUR Vs. KARNAIL SINGH	DOD 28.02.2020	DECIDED
38	CHI/1520/2013	01/08/2013	STATE Vs. JALWANT SINGH	DOD 14.05.19	DECIDED
39	CHI/1522/2013	01/08/2013	STATE Vs. BALDEV SINGH	DOD 14.05.19	DECIDED
40	CS/3974/2013	07/09/2013	SURINDER KAUR Vs. HARJINDER SINGH	DOD 17/10/19	DECIDED
41	COMI/1025/2013	20/09/2013	GURSHARANJEET SINGH Vs. SADHU SINGH	18.04.2020	Consideration
42	CRM/84/2014	14/10/2013	FCCB Vs. NIRMAL SINGH	DOD 06.04.19	DECIDED
43	CS/4068/2013	17/10/2013	KULDEEP KUMAR Vs. SOHAN LAL	DOD 19.11.19	DECIDED
44	CS/4111/2013	14/11/2013	DOGAR SINGH Vs. RAJ KUMAR	04.04.2020	Rebutal
45	CS/4178/2013	14/11/2013	GURMAIL SINGH Vs. STATE OF PB.	DOD 03.04.19	DECIDED
46	CS/4212/2013	18/12/2013	RESHAM SINGH Vs. AJIT SINGH	09.04.2020	Rebutal
47	CS/57/2014	19/12/2013	GURMUKH SINGH Vs. PUNJAB STATE POWER CORPORATION LTD.	DOD 26.11.19	DECIDED
48	CS/46/2014	20/12/2013	ANGREJ SINGH @ GEJA Vs. BAKHTOUR SINGH	DOD 18.05.19	DECIDED
49	CS/4175/2013	23/12/2013	RAJINDER SINGH Vs. SUKHPAL SINGH	DOD 15/10/19	DeCIDED
50	CHI/1706/2013	23/12/2013	STATE Vs. JAGGA SINGH ETC	DOD 30.04.19	DECIDED

51	CM/1/2014	24/12/2013	RAJINDER KUMAR Vs. SHAM SUNDER	DOD 16/11/19	DECIDED
52	CS/107/2014	01/02/2014	NARESH KUMAR Vs. VIJAY KUMAR	DOD16.07.19	DECIDED
53	CS/35/2014	13/01/2014	SURJIT SINGH Vs. AMARJEET KAUR	DOD 29.05.19	DECIDED
54	CS/129/2014	15/02/2014	MANJIT KAUR Vs. MAJOR SINGH	DOD 09.12.2019	DECIDED
55	CM/19/2014	17/02/2014	SANDEEP LOHIA Vs. SHANKER LAL	DOD 10.01.2020	DECIDED
56	CS/210/2014	12/03/2014	RAVINDER SINGH MITTAL Vs. MS D.M. FEED AND FOOD COMPANY, JAITU	DOD 25/09/19	DECIDED
57	COMI/79/2014	20/03/2014	NACHATTAR SINGH Vs. BASANT SINGH	DOD 31.05.19	DECIDED
58	CHI/115/2014	24/03/2014	STATE Vs. KULWINDER SINGH	DOD 03.06.19	DECIDED
59	CS/243/2014	26/03/2014	MUKESH KUMAR Vs. JYOTI RANI	DOD 24.02.2020	DECIDED
60	CS/247/2014	26/03/2014	PARAMJIT KAUR Vs. CHUHAR SINGH	DOD 11.04.19	DECIDED
61	CHI/116/2014	31/03/2014	STATE Vs. MANDEEP KAUR	DOD 22.04.19	DECIDED
62	CS/415/2014	31/03/2014	BOHAR SINGH Vs. BALOUR SINGH	DOD03.07.2019	DECIDED
63	CS/282/2014	09/04/2014	DARSHAN SINGH Vs. SARABJIT SINGH	DOD 06.05.19	DECIDED
64	CS/333/2014	25/04/2014	NACHATTAR SINGH Vs. BASANT SINGH	16.04.2020	Rebutal
65	COMI/97/2014	06/05/2014	BUDH SINGH Vs. IKKATTAR SINGH	DOD 19.04.19	DECIDED
66	CS/337/2014	12/05/2014	TARLOK RAJ Vs. RAM AVTAR	DOD11.07.19	DECIDED
67	CS/355/2014	16/05/2014	GURTEJ SINGH Vs. MANDER SINGH	DOD 04.04.19	DECIDED
68	CS/360/2014	16/05/2014	GURNAM SINGH Vs. JAGJIT SINGH	DOD 12/09/19	DECIDED
69	CM/31/2014	19/05/2014	GURBAX SINGH Vs. GURDEEP KAUR	DOD 28.11.19	DECIDED
70	COMI/109/2014	19/05/2014	NARESH KUMAR GUPTA Vs. GURMAIL KAUR	DOD 04/10/19	DeCIDED
71	COMI/112/2014	21/05/2014	NARESH KUMAR Vs. HUKAM CHAND	DOD 04/10/19	DeCIDED
72	CS/373/2014	21/05/2014	DEENA NATH Vs. CHAIRMAN-CUM MANAGING DIRECTOR	DOD 13.07.19	DECIDED
73	CS/378/2014	22/05/2014	BALKARAN SINGH Vs. JASPREET KAUR	DOD 08.11.19	DECIDED
74	CS/382/2014	24/05/2014	MANDER SINGH ALIAS SUKHMANDER SINGH Vs. BALWINDER SINGH	07.04.2020	PLANTIFF EVIDENCE
75	COMI/131/2014	28/05/2014	AJMER SINGH Vs. GURCHARAN SINGH	DOD 23.04.19	DECIDED
76	CS/408/2014	28/05/2014	NATHU RAM GOYAL Vs. PUNJAB AND SIND BANK	DOD 03.05.19	DECIDED
77	CMA/113/2014	31/05/2014	JAGMAIT SINGH Vs. MAJOR SINGH	DOD 02.12.19	DECIDED
78	CHI/194/2014	03/06/2014	STATE Vs. HARCHAND SINGH	DOD 04.05.19	DECIDED

79	CS/549/2014	05/06/2014	BALDEV SINGH Vs. JASKARAN SINGH	DOD20.0.19	dECIDED
80	CS/589/2014	09/06/2014	SUKHDEV SINGH Vs. GURSEWAK SINGH	DOD 30.01.2020	DECIDED
81	CS/596/2014	09/06/2014	TAJ MOHAMMAD Vs. MITHU KHAN	DOD 29.04.19	DECIDED
82	CS/557/2014	11/06/2014	GURDEEP SINGH Vs. KULWINDER SINGH	DOD 05.12.19	DECIDED
83	COMI/147/2014	13/06/2014	NAIB SINGH Vs. JOGINDER KAUR	DOD 03/10/19	DecIDED
84	CS/575/2014	16/06/2014	NACHATTAR SINGH Vs. HARDEV SINGH	DOD 26.11.19	DECIDED
85	PC/2/2014	26/06/2014	STATE Vs. SARABJIT KAUR ETC.	18.04.2020	Prosecution Evidence
86	COMI/261/2014	01/07/2014	ASHU RANI Vs. KULBHUSHAN SINGLA	DOD 01/07/2019	DeCIDED
87	CS/676/2014	23/07/2014	GURTEJ SINGH Vs. JASWANT SINGH	DOD 30.11.19	DECIDED
88	CS/683/2014	23/07/2014	NAZAM SINGH Vs. BALWINDER SINGH ALIAS MANGA	09.04.2020	Rebutal
89	CHI/302/2014	30/07/2014	STATE Vs. CHHINDER SINGH	DOD 10.06.19	DECIDED
90	CS/716/2014	30/07/2014	DAMAN KUMAR Vs. MOHAN LAL	DOD 07/13/2019	DECIDED
91	CS/728/2014	04/08/2014	DARSHANA DEVI Vs. SUKHMEET KAUR	DOD 25.11.19	DECIDED
92	CS/741/2014	07/08/2014	USHA RANI Vs. SARBATI DEVI ALIAS MANVO	23.04.2020	DEFENCE EVIDENCE
93	CS/761/2014	13/08/2014	MANJIT SINGH Vs. IQBAL SINGH	09.4.2020	DEFENCE EVIDENCE
94	CS/755/2014	14/08/2014	HARVINDER SINGH ALIAS RAVINDER SINGH Vs. IQBAL SINGH	DOD 13.12.2019	DECIDED
95	CS/782/2014	22/08/2014	GURTEJ SINGH Vs. LAKHVIR SINGH	DOD 26/09/19	DECIDED
96	CS/797/2014	26/08/2014	AMANDEEP KAUR MINOR Vs. BALWINDER SINGH	16.04.2020	PLANTIFF EVIDENCE
97	COMA/116/2014	29/08/2014	KULWINDER SINGH Vs. VISHAL DOAD	DOD 03.06.19	DECIDED
98	CHI/334/2014	03/09/2014	STATE Vs. HARPREET SINGH @ JHEEN	DOD 09.04.19	DECIDED
99	CHI/350/2014	11/09/2014	STATE Vs. SOHAN SINGH	DOD 27.05.19	DECIDED
100	CS/846/2014	17/09/2014	DARBARA SINGH Vs. JASKARAN SINGH	DOD 18.11.19	DECIDED
101	CS/854/2014	19/09/2014	MALKIAT SINGH Vs. BALJIT KAUR	DOD 01.04.19	DECIDED
102	CHI/378/2014	30/09/2014	STATE Vs. JASKARAN SINGH @ JASSA	DOD 09.04.19	DECIDED
103	CS/876/2014	01/10/2014	KHETA SINGH Vs. SUKHJINDER SINGH	DOD 16.05.19	DECIDED
104	CS/882/2014	06/10/2014	HARISH CHANDER Vs. PRITAM SINGH	DOD 08/05/2019	DECIDED
105	CS/885/2014	07/10/2014	KAMLESH Vs. CHITAB SINGH	DOD 20/08/2019	dECIDED

106	CS/935/2014	10/10/2014	NAIB SINGH Vs. GAGANDEEP SINGH	DOD 29.04.19	DECIDED
107	CS/440/2015	15/10/2014	CHHINDER KAUR @KARAMJIT KAUR Vs. SURJIT KAUR	DOD 08.04.19	DECIDED
108	CS/929/2014	30/10/2014	BEANT SINGH Vs. PARAMJIT KAUR	DOD 08.02.2020	DECIDED
109	CMA/160/2014	07/11/2014	JAGMAIT SINGH Vs. MAJOR SINGH	DOD 14/10/19	DeCIDED
110	CS/1004/2014	21/11/2014	PREM KUMAR Vs. CHARANJI LAL	DOD 19/09/19	DECIDED
111	CS/1024/2014	27/11/2014	GURDEEP CHAND Vs. KRISHAN CHAND	30.04.2020	Rebutal
112	CS/64/2015	02/01/2015	MOHINDER SINGH Vs. BALWINDER SINGH	DOD 25.11.19	DECIDED
113	CM/1/2015	02/01/2015	SATPAL Vs. THAKUR SINGH	DOD 19/08/19	dECIDED
114	CHA/1/2015	02/01/2015	STATE Vs. KULDEEP SINGH @ MANAK ETC	DOD14.06.19	DECIDED
115	CS/15/2015	09/01/2015	MAJOR SINGH Vs. BHAG SINGH	DOD 07/13/2019	dECIDED
116	CS/27/2015	12/01/2015	JAGDISH RAI Vs. SARABJIT KUMAR	DOD 26.02.2020	DECIDED
117	CM/3/2015	14/01/2015	BALJNDER SINGH Vs. PARAM SINGH	DOD 22/08/19	dECIDED
118	CRM/8/2015	15/01/2015	JASWINDER SINGH Vs. AMARJIT SINGH	DOD 23.04.19	DECIDED
119	CHI/21/2015	16/01/2015	STATE Vs. JAGJIT SINGH ALIAS BABA	DOD 07.05.19	DECIDED
120	INDIG/1/2015	20/01/2015	VEERPAL KAUR Vs. GURMAIL SINGH	DOD 31.05.19	DECIDED
121	CS/43/2015	21/01/2015	GURJANT SINGH Vs. DARSHAN SINGH	16.04.2020	Consideratio n
122	CS/57/2015	29/01/2015	BOHAR SINGH Vs. JAGGA SINGH ALIAS JOGA SINGH	23.04.2020	Awaiting order
123	CS/61/2015	29/01/2015	GURSEWAK SINGH Vs. HARNEK SINGH	DOD 15/07/19	dECIDED
124	CS/62/2015	29/01/2015	SUKHPREET KAUR Vs. HARNEK SINGH	DOD 15/07/2019	dECIDED
125	CS/81/2015	04/02/2015	SHAM LAL Vs. MS SADHU RAM SACHIN KUMAR	DOD 10.01.2020	DECIDED
126	CS/83/2015	06/02/2015	LACHHMAN SINGH Vs. TARA SINGH	DOD 29.11.19	DECIDED
127	COMI/31/2015	07/02/2015	GURSEWAK SINGH Vs. SUKHLAL SINGH	DOD 12/7/2019	DECIDED
128	CS/87/2015	07/02/2015	DARSHAN KAUR Vs. JASDEEP SINGH	DOD 13.05.19	DECIDED
129	CM/19/2015	20/02/2015	TARSEM SINGH Vs. HARWINDER SINGH	DOD 20.04.19	DECIDED
130	CS/121/2015	23/02/2015	CHHOTA SINGH Vs. BHURA SINGH	DOD 16.05.19	DECIDED
131	CS/425/2015	23/02/2015	JASVIR KAUR Vs. GURDEV SINGH	DOD 18.12.19	dECIDED

132	CS/270/2015	01-05-2015	ANOOP SINGH VS JAGROOP SINGH	DOD 16.05.19	DECIDED
133	CS/440/2015	15.10.2014	CHHINDER KAUR @KARAMJIT KAUR VS SURJIT KAUR	DOD 08.04.19	DECIDED
134	CS/337/2015	27-05-2015	BALWINDER SINGH VS GURDEV SINGH	DOD 24.04.19	DECIDED
135	COMI/39/2015	27/02/2015	JOGA SINGH Vs. KULVIR SINGH ALIAS GURWINDER SINGH	DOD 14/08/2019	DECIDED
136	CS/153/2015	07/03/2015	GOPAL SINGH Vs. PUNJAB WAKF BOARD	DOD 01/10/19	DeCIDED
137	CM/29/2015	09/03/2015	DEV SINGH Vs. TEJA SINGH	DOD 28.05.19	DECIDED

**50 Oldest Execution Petitions for the Action Plan 2019-20 relating to the Court of Sh.Gagandeep Singh Garg,
Addl.Civil Judge(Sr.Divn.)-cum-Sub Divisional Judicial Magistrate, Jaitu as on March, 2020**

Sr No	Case No	Institution Date	Parties Name	Next Date	Purpose
1	EXE/1745/2013	15/01/2011	NARESH GUPTA Vs. MAJOR SINGH	DOD 13.12.19	DECIDED
2	EXE/1716/2013	06/01/2011	TIRATH SINGH Vs. MS MUSADDI LAL CHAMAN LAL	DOD 28.02.2020	DECIDED
3	EXE/1727/2013	18/08/2010	JANGIR KAUR Vs. SATPAL	16.10.2020	FURTHER ORDER
4	EXE/1836/2013	15/01/2011	NARESH KUMAR Vs. HARJINDER SINGH	DOD 13.12.19	DECIDED
5	EXE/1559/2013	07/04/2012	MALKIT KAUR Vs. BALWINDER SINGH	DOD 02.05.19	DECIDED
6	EXE/1864/2013	09/05/2012	AJIT SINGH Vs. BANT SINGH	DOD 22.01.2020	DECIDED
7	EXE/1766/2013	26/05/2012	NARESH KUMAR Vs. JARNAIL SINGH	DOD 04.10.19	DECIDED
8	EXE/1954/2013	12/09/2012	SOHAN SINGH Vs. BHIM SAIN	DOD 27.02.2020	DECIDED
9	EXE/2047/2013	08/02/2013	STATE BANK OF INDIA Vs. GURCHARAN SIGH	DOD 20.12.19	dECIDED
10	EXE/2111/2013	06/03/2013	PREM NATH Vs. MS BAHADUR CHAND DINA NATH	DOD 14.12.19	dECIDED
11	EXE/110/2014	30/05/2013	CHAND SINGH Vs. SURJIT KAUR	DOD 09/09/2019	DECIDED
12	EXE/2222/2013	17/08/2013	RAJINDER PARSHAD Vs. BHARPUR SINGH	DOD 16.05.19	DECIDED
13	EXE/2185/2013	07/09/2013	RAM AVTAR OTHERS Vs. GURCHARAN SINGH	DOD 13.07.19	DECIDED
14	EXE/2210/2013	26/09/2013	JEET SINGH Vs. KAUR SINGH	DOD 13.07.19	DECIDED
15	EXE/2242/2013	21/10/2013	DARSHAN SINGH Vs. GURMUKH SINGH	DOD 30.05.19	DECIDED
16	EXE/2274/2013	29/11/2013	DHARAMPAL Vs. GURTEJ SINGH	DOD 14.11.19	DECIDED
17	EXE/82/2014	31/01/2014	KULWINDER SINGH Vs. KARNAIL SINGH	DOD 28.05.19	DECIDED
18	EXE/33/2015	04/02/2015	BIBI Vs. SUKHMANDER KAUR ALIAS NIKKI	DOD 29.08.19	DECIDED
19	EXE/23/2014	10/02/2014	GURSAHIB SINGH Vs. DARSHAN SINGH	DOD 16.12.19	dECIDED
20	EXE/217/2014	08/08/2014	GODHA SINGH Vs. SIKANDER SINGH	27.07.2020	Consideration
21	EXE/320/2014	20/12/2014	SURJIT KAUR Vs. JAGTAR SINGH	DOD 22/08/19	DECIDED
22	EXE/101/2015	09/03/2015	JAGTAR SINGH Vs. KARNAIL SINGH	DOD 10.04.19	DECIDED
23	EXE/75/2015	17/03/2015	SUKHPAL SINGH Vs. OM PARKASH	DOD 26/09/19	DECIDED
24	EXE/104/2015	15/04/2015	HARBHAJAN KAUR Vs. MOHAR SINGH	DOD 16/09/19	DECIDED
25	EXE/2/2017	16/04/2015	PUNJAB AND SIND BANK Vs. JEON SINGH	07.04.2020	APPEARANCE
26	EXE/97/2015	05/05/2015	SBOP Vs. BALJINDER KAUR	DOD 30/10/19	DECIDED
27	EXE/112/2015	01/07/2015	SATISH KUMAR Vs. MANOHAR SINGH	DOD 18.12.19	dECIDED
28	EXE/130/2015	24/07/2015	KAPOOR SINGH Vs. SURJIT KAUR	DOD 11.04.19	DECIDED

29	EXE/108/2015	29/08/2015	SBOP Vs. BALWINDER SINGH	DOD 14/09/19	decIDED
30	EXE/107/2015	31/08/2015	BALJINDER SINGH Vs. LACHMAN DASS	DOD 09.12.19	dECIDED
31	EXE/115/2015	03/10/2015	JAITU CO-OP BUILDING SOC Vs. JAGJIT SINGH	DOD 04.01.2020	DECIDED
32	EXE/129/2015	18/11/2015	BALJINDER SINGH Vs. GURDEEP SINGH	16.04.2020	APPEARANCE
33	EXE/2/2016	05/03/2016	LAL SINGH Vs. SUKHMANDAR SINGH	DOD 29.02.2020	DECIDED
34	EXE/4/2016	05/04/2016	PUNJAB AND SIND BANK Vs. SURJIT KAUR ETC	07.04.2020	Arguments
35	EXE/12/2016	07/09/2016	CHAMKAUR SINGH Vs. CHAMKAUR SINGH	DOD 07/09/2019	DECIDED
36	EXE/13/2016	14/09/2016	SWARANJIT KAUR Vs. BALVIR SINGH	DOD 04.05.19	DECIDED
37	EXE/15/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. GURDEEP SINGH	DOD 22.05.19	DECIDED
38	EXE/16/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. MALKEET SINGH	DOD 22.05.19	DECIDED
39	EXE/17/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. SWARANJEET SINGH	DOD 13/09/2019	DECIDED
40	EXE/18/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. DARSHAN SINGH	DOD 22.05.19	DECIDED
41	EXE/20/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. TOTTA SINGH	DOD 30/08/19	DECIDED
42	EXE/21/2016	02/12/2016	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. LABH SINGH	DOD 24.04.19	DECIDED
43	EXE/1/2017	15/03/2017	KULWANT SINGH Vs. MALKIAT SINGH	DOD 07.05.19	DECIDED
44	EXE/18/2017	19/08/2017	SOHAN SINGH Vs. CHANAN RAM	07.05.2020	APPEARANCE
45	EXE/3/2017	05/04/2017	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. BALWINDER SINGH	DOD 22.05.19	DECIDED
46	EXE/19/2017	12/09/2017	PUNJAB AND SIND BANK Vs. JOGINDER SINGH	21.04.2020	APPEARANCE
47	EXE/4/2017	05/04/2017	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. SUKHMANDER SINGH	DOD 30/08/19	DECIDED
48	EXE/6/2017	05/04/2017	THE JAITU PRIMARY COOPROTIVE AGRICULTURE AND DEVELOPEMNT BANK Vs. ARJUN SINGH	DOD 22.05.19	DECIDED
49	EXE/7/2017	12/04/2017	BHUPINDER SINGH Vs. JASKARAN SINGH	DOD 08.01.2020	DECIDED
50	EXE/11/2017	31/05/2017	VED RAJ HUF Vs. JOGINDER SINGH	DOD 13.12.19	dECIDED

All the pending Cases U/S 138 of N.I. Act instituted upto year 2015 for the Action Plan 2019-20 relating to the Court of Sh.Gagandeep Singh Garg, Addl.Civil Judge(Sr.Divn.)-cum-Sub Divisional Judicial Magistrate, Jaitu as on March, 2020

Sr. No.	Case No	Institution Date	Parties Name	Next Date	Purpose
1	NACT/281/2014	05/05/2014	MS DEVINDER PAL MILK SUPPLIES Vs. MS LOVELY MILK CHILLING MUKTSAR ROAD	DOD 12.12.19	dDECIDED
2	NACT/544/2014	17/10/2014	THE GANSAR JAITU PRIMARY COOPERATIVE AGRICULTURE DEVELOPMENT BANK LIMITED Vs. GURMAIL SINGH	DOD 19.12.19	dDECIDED
3	NACT/550/2014	17/10/2014	THE GANSAR JAITU PRIMARY COOPERATIVE AGRICULTURE DEVELOPMENT BANK LIMITED Vs. SUKHPAL SINGH ALIUS SUKHA SINGH	DOD 01.06.19	DECIDED
4	NACT/225/2015	05/12/2014	SUKHDEV SINGH Vs. HAPPY	DOD 02/09/2019	DECIDED
5	NACT/235/2015	27/05/2015	GANGSAR JAITU PADB Vs. BIKKAR SINGH	DOD 14/09/19	DECIDED
6	NACT/222/2015	06/07/2015	HARJNDER SINGH Vs. ANGREJ SINGH	DOD 17/09/2019	DECIDED
7	NACT/243/2015	15/09/2015	CENTERAL BANK OF IPNDIA Vs. TARANJIT SINGH	DOD 04.06.19	DECIDED
8	NACT/250/2015	13/10/2015	MITHU BATTERY HOUSE Vs. A.K. TRADERS	DOD 16.01.2020	DECIDED
9	NACT/249/2015	15/10/2015	MADAN LAL Vs. GURPREET SINGH	DOD 25/07/2019	DECIDED
10	NACT/255/2015	16/11/2015	KALU RAM Vs. MS KP RICE AND OTHERS	10.08.2020	Proceedings Stayed By Hon'ble High Court Further Order Awaited
11	NACT/256/2015	17/11/2015	DEV KUMAR Vs. SANJAY SHARMA	DOD 20/08/2019	DECIDED
12	NACT/272/2015	23/12/2015	GANGSER CO-OP BANK Vs. GURMAIL SINGH	DOD 02.05.19	DECIDED
13	NACT/273/2015	23/12/2015	GANGSER CO-OP BANK Vs. GURJANT SINGH	DOD 24/07/2019	DECIDED